

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO.2331  
TO BE ANSWERED ON 31.07.2017**

**State Education Boards**

2331. SHRIMATI SAVITRI THAKUR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to close the State level primary, secondary and higher secondary boards in the country; and

(b) if so, the details thereof?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) and (b): No Madam, Education falls under entry 25 of the Concurrent list of 7<sup>th</sup> Schedule of the Constitution of India and the education boards in India are governed by their respective rules and regulations. The States have their own laws to govern school education that includes board examinations also. The Education Boards may be set up by an Act of Parliament or State Legislature or by an Executive Order of Central/State Government.

There is no proposal before the Government, Ministry of Human Resource Development, to close the State level Primary, Secondary and Higher Secondary boards in the country.

\*\*\*\*\*